NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17

IA 1464/2021 in C.P.(IB)2731/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.10.2023**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK V/s SAB GLOBAL ENTERTAINMENT MEDIA PRIVATE LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1464/2021 –

1. Mr. Prakhar Tandon, Advocate i/b Mr. Agam H. Maloo, Advocate appeared for the Applicant.
2. Ms. Smita Durve, Advocate appeared for the Respondent no. 4 & 7.
3. Mr. Prerak Talati, Advocate i/b Jain Law Partners LLP appeared for the Respondent no. 1 & 2.
4. Learned Counsel for the Petitioner seeks some time to peruse the reply.
5. Last opportunity to the rest of the Respondents to file reply within two weeks.
6. Learned Counsel for the Respondent no. 4 & 7 informs that copy of the IA is not available.
7. Learned Counsel for the Petitioner undertakes to have it served.
8. List this IA on **07.12.2023** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna